

FORM G

INVITATION FOR EXPRESSION OF INTEREST FOR DAULAT AGRO (INDIA) PRIVATE LIMITED OPERATING IN FOOD PROCESSING AND COLD STORAGE BUSINESS AT MAHARASHTRA

(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

| RELEVANT PARTICULARS | |
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| 1. Name of the corporate debtor along with PAN/ CIN/ LLP No. | Daulat Agro (India) Private Limited CIN: U45209PN2006PTC128874 |
| 2. Address of the registered office | Mauni Complex, New Nagar Road, Sangamner, Maharashtra – 422 605 |
| 3. URL of website | NA |
| 4. Details of place where majority of fixed assets are located | Khandarmal, Ghargaon, Sangamner, Maharashtra |
| 5. Installed capacity of main products / services | There are no operations in the Company |
| 6. Quantity and value of main products / services sold in last financial year | The financial statement for F.Y. 2022-2023 shows that the revenue of the Corporate Debtor is NIL. |
| 7. Number of employees / workmen | Nil |
| 8. Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at: | For details, please contact on daulat.cirp@sparkresolutions.co.in |
| 9. Eligibility for resolution applicants under section 25(2)(h) of the Code is available at: | For detailed EOI and eligibility criteria, please write an email to daulat.cirp@sparkresolutions.co.in |
| 10. Last date for receipt of expression of interest | 5 th May, 2024 |
| 11. Date of issue of provisional list of prospective resolution applicants | 15 th May, 2024 |
| 12. Last date for submission of objections to provisional list | 20 th May, 2024 |
| 13. Date of issue of final list of prospective resolution applicants | 30 th May, 2024 |

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| 14. | Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants | 4 th June, 2024 |
| 15. | Last date for submission of plans | 4 th July, 2024 |
| 16. | Process email id to submit EOI | daulat.cirp@sparkresolutions.co.in |

Sd/-

Mr. S. Gopalakrishnan

Resolution Professional

In the matter of Daulat Agro (India) Private Limited

IBBI Registration Number: IBBI/IPA-002/IP-N00151/2017-18/10398

IBBI Registered Address: 203, The Ghatkopar Nilkanth CHS,

Jethabhai Lane, Ghatkopar (East), Mumbai 400077

Date : 20th April, 2024

Place: Mumbai